

HIGH COURT OF JHARKHAND, RANCHI

Admn. Order No. 07/R&S

Dated, Ranchi the 23rd December, 2025

In continuation to this Court's earlier Administrative Order No. 06/R&S dated 17.12.2025, the Court has been pleased to modify/add the period of detention in respect of following Members of the Registry (including newly posted officers) to meet emergent need, if any, which may arise during ensuing Christmas Holiday & Winter Vacation commencing from 24.12.2025 to 02.01.2026.

Sl. No.	Name of Officer with designation	Period of detention (From 24th December 2025 to 2nd January 2026)
1.	Shri Manoj Kumar Singh, Registrar (Judicial)	Exempted
2.	Shri Sanjay Kumar No. 2, Central Project Coordinator, e-Courts Project	28.12.2025 to 29.12.2025
3.	Sri Mohit, Assistant Registrar (Judicial)	29.12.2025 to 02.01.2026

The earlier Administrative order dated 17.12.2025 is modified to the above extent only.

By order of the Court,

Sd/-

Dated the 23rd December, 2025

Registrar General